

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:277

ANSWERED ON:11.08.2006

HOUSES TO LANDLESS FAMILIES .

Chandrappan Shri C.K.;Paraste Shri Dalpat Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government has identified or proposes to identify the landless rural families who are living below the poverty line for allotment of houses under various housing schemes;
- (b) If so, the details thereof indicating the number of such families as on date, State- wise;
- (c) Whether the number of such families has increased during the last three years and the current year;
- (d) If so, the details thereof and the reasons therefor;
- (e) The number of houses allotted/to be allotted to them under various housing schemes during the said period alongwith funds allocated for the purpose, State- wise; and
- (f) The steps taken by the Government to accelerate the pace of construction of houses and their immediate allotment to such families ?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (f) A statement is laid on the Table of the House.

Statement as mentioned in reply to Part (a) to (f) of the Lok Sabha Starred Question No. 277 for answer on 11.8.2006.

The Ministry of Rural Development is implementing Indira Awaas Yojana (IAY) Scheme under which financial assistance is provided to the shelterless rural BPL households for construction of a dwelling unit. The houses are constructed by the beneficiaries normally on their own plot. However, in case the selected beneficiary does not have a plot of land, it is for the State Government/Gram Panchayat concerned to provide a plot to such beneficiary selected under IAY.

The funds under IAY, are allocated to the States/UTs based on the poverty ratio and the housing shortage. At present, the housing shortage figures provided by the Registrar General of India based on 2001 Census, is being used for the purpose. State- wise rural housing shortage as per this information, is given in Annexure-I. State-wise Central funds allocated and the houses constructed during the last three years and the current year, are given in Annexure-II.

Under Indira Awaas Yojana Scheme, the houses are constructed by the beneficiaries themselves with the financial assistance provided by the Government and no Govt. Department or outside agency is involved in construction work. Funds are released to the beneficiaries in two or three instalments depending upon the progress of construction.